CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

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- 1. Shri Bhanu Bhushan, Member
- 2. Shri R. Krishnamoorthy, Member

Petition No. 27/2002

In the matter of

Approval of tariff for 400 kV Korba Transmission System in Western Region for the period 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 47/2002

Approval of tariff in respect of 400 kV Vindhyachal Stage-I Transmission System in Western Region for the period from 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 48/2002

Approval of tariff in respect of 50 MVAR Reactor along with associated equipment at Chandrapur sub-station in Western Region for he period 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 49/2002

Approval of tariff in respect of Korba-Budhipadar Transmission System in Western Region for the period from 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 66/2002

Approval of tariff in respect of 400 kV Vindhyachal Stage-I additional transmission System in Western Region for the period from 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 69/2002

Approval of transmission tariff in respect of Ramagundam-Hyderabad transmission line in Southern Region and Chandrapur HVDC back-to-back station (2x400 MW) in Western Region and Southern Region for the period from 1.4.2001 to 31.3.2004.

Approval of tariff in respect of 400 kV Vindhyachal Stage-II Transmission System in Western Region for the period from 1.4.2001 to 31.3.2004.

And in the matter of

Petition No. 74/2002

Approval of tariff in respect of transmission system associated with Gandhar Gas Power Station (stage I) in Western Region for the period from 1.4.2001 to 31.3.2004.

Power Grid Corporation of India Ltd.

.... Petitioner

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- 1. Madhya Pradesh State Electricity Board, Jabalpur
- 2. Maharashtra State Electricity Board, Mumbai
- 3. Gujarat Electricity Board, Vadodara
- 4. Electricity Department, Govt of Goa, Panaji, Goa
- 5. Electricity Department, Admn. of Dadra and Nagar Haveli, Silvassa
- 6. Chhattisgarh State Electricity Board, Raipur
- 7. Electricity Department, Admn. Of Daman & Diu, DamanRespondents

ORDER

In these petitions, the petitioner, Power Grid Corporation of India Limited, had sought approval of tariff in respect of its various transmission assets in Western Region for the period from 1.4.2001 to 31.3.2004, based on the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations 2001 (hereinafter referred to as "the 2001 regulations"). On completion of pleadings and after hearing the parties, final tariff in respect of these assets was awarded by different orders. The details of capital cost, equity considered at the time of award of tariff and the summary of the tariff awarded in each case are given in the annexures I to VIII attached.

2. Tamil Nadu Electricity Board (TNEB) filed Appeal No. 135/2005 in the Appellate Tribunal for Electricity against order dated 30.6.2006 of the

Commission in Petition No 40/2002, vide which while fixing transmission tariff in respect of 400 kV D/C Kaiga-Sirsi transmission line along with associated bays for the period 1.4.2001 to 31.3.2004, the methodology similar to that adopted in respect of the Transmission System was followed. TNEB had, *inter alia*, questioned the methodology of bifurcation of FERV into debt and equity for the purpose of tariff determination. This appeal, as also some other linked appeals were disposed of by the Appellate Tribunal through a common judgment dated 4.10.2006. The Appellate Tribunal its judgment dated 4.10.2006 held as under:

- "16. According to Explanation 1 to clause 4.4 (c), the premium raised by the Transmission Utility while issuing share capital and investment of internal resources created out of free reserve of the existing utility, if any, for the funding of the project, shall also be reckoned as paid up capital for the purpose of computing the return on equity subject to fulfillment of certain conditions. Explanation also makes no provision for increasing the equity beyond 50% of the book value of the transmission system. Once the fixed cost has been agreed to be financed in a certain ratio of debt and equity, the equity can be affected by FERV only if the equity is in foreign exchange. The provision of FERV as a pass through has been kept to ensure that any liability or gain, if any, arising on account of any variation in foreign exchange rates (whether debt or equity) is passed on to the beneficiary. In case there is no FERV liability or gain, as the case may be, there will not be any FERV adjustment. In the instant case the additional liability arising on account of FERV shall have an impact only on the debt liability and not equity capital. In this view of the matter, we hold that FERV adjustment is to be made in respect of debt liability and not in respect of the equity. Accordingly, we hold that the CERC is only to make adjustment in respect of debt liability and not in respect of the equity.
- 17. In view of the aforesaid discussion, the appeal is partly allowed to the extent indicated above. The Central Electricity Regulatory Commission shall re-calculate the effect of FERV on the debt liability."
- 3. The above decision was reiterated by the Appellate Tribunal in its Judgment dated 22.12.2006 in Appeal No 161 0f 2006 (M.P. State Electricity Board Vs. Power grid Corporation of India and Others) which related to transmission tariff for Vindhyachal Stage I Additional Transmission System in Western Region for the period 1.4.2001 to 31.3.2004.

- 4. The Judgment of the Appellate Tribunal, involving interpretation of the notification dated 16.12.1997 of Ministry of Power, is considered to be judgment *in rem* and thereby has universal application in all the cases of similar nature. Accordingly, it has been decided to apply the ratio of the judgment in all similar cases and re-calculate the tariff in accordance with the judgment of the Appellate Tribunal.
- 5. In terms of judgment dated 4.10.2006 of the Appellate Tribunal in Appeal No 135 of 2005 and other related appeals, addition of notional equity on account of FERV is not to be considered for computation of return on equity. As a consequence, the entire amount of FERV shall form part of loan.
- 6. The NTPC filed Appeal No. 159 of 2005 before the Appellate Tribunal for Electricity which was disposed of vide judgment dated 31.10.2007. The Appellate Tribunal vide the above judgment held, *inter alia*, that interest on loan capital should be determined based on normative debt repayment formula.
- 7. Based on the above decisions, the tariff for the period 1.4.2001 to 31.3.2004 has been recalculated. The revised calculations are also incorporated in the annexures attached separately for each petition. It is to be noted that there is no change in the O & M component of the tariff because this was allowed on normative basis for per km line length and per bay. O & M charges already approved therefore, hold good. All other components of tariff have been recalculated.

8. In the light of the forgoing, the revised transmission charges have also

been summarized in the annexures.

9. It is brought out that there has been revision of debt and equity, for re-

computation of transmission charges consequent to implementation of the

Appellate Tribunal's judgments dated 4.10.2006 and 31.10.2007. In all other

respects, the methodology considered is the same as originally considered.

10. The petitioner shall adjust the entire excess amount collected by it against

the future bills within six months, from the date of this order.

10. We also make it clear that as the revision of tariff has arisen consequent

to the directions of the Appellate Tribunal, and not any commission or omission

on the part of the petitioner, it will not incur any liability towards payment of

interest on the grounds of excess recovery.

11. The revision of tariff allowed is subject to decision of the Hon'ble Supreme

Court in the appeals filed by the petitioner against the Appellate Tribunal's

judgment dated 4.10.2006

Sd/-

(R KRISHNAMOORTHY)
MEMBRER

New Delhi dated 17th January 2008

sd/-(BHANU BHUSHAN)

MEMBRER

Annexure-I

- 1. Petition No. 27/2002
- 2. Subject: Approval of tariff for 400 kV Korba Transmission System in Western Region for the period 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 18.7.2003

4. Original tariff

(a) Summary of the tariff awarded

(Rs. in lakh)

1. 10 10			
Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	37.89	7.50	0.00
Interest on Working Capital	99.31	102.45	100.90
Depreciation	630.27	630.27	363.41
Advance against Depreciation	7.11	7.11	0.00
Return on Equity	1223.76	1223.76	1223.76
O & M Expenses	980.20	1039.02	1101.36
Total	2978.54	3010.10	2789.43

(b) Computation of capital cost

(Rs. in lakh)

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Capital Expenditure up to 31.3.2001	23077.01
FERV on account of closing balance of foreign loan	316.77
Capital Expenditure up to 31.3.2001	23393.78
Additional Capital Expenditure after 31.3.2001	0.00
Capital Expenditure considered for determination of Tariff	23393.78

(c) Computation of equity

(Rs. in lakh)

Equity up to 31.3.2001	7490.13
Notional equity arising out of FERV	158.38
Total Equity	7648.51

5. **Revised tariff computations**

(a) Equity and return on equity

	2001-02	2002-03	2003-04
Equity	7490.13	7490.13	7490.13
Return on equity up to 31.3.2001	1198.42	1198.42	1198.42

(Rs. in lakh)

Interest on Loan	2001-02	2002-03	2003-04
Gross Loan -Opening	7806.90	7806.90	7806.90
Cumulative Repayment up to Previous Year	5141.56	6110.47	78.06.90
Net Loan-Opening	2665.34	1696.43	0.00
Repayment during the year	968.91	1696.43	0.00
Net Loan-Closing	1696.43	0.00	0.00
Average Loan	2180.89	848.22	0.00
Rate of interest	1.8472%	0.9403%	0.0000%
Interest	40.29	7.98	0.00

(c) Depreciation

(Rs. in lakh)

		2001-02	2002-03	2003-04
Depreciable Value	21054.40			
Balance Useful life of the asset	20.00	20.00	19.00	18.00
Remaining Depreciable Value		7816.09	7165.52	6514.94
Depreciation		630.27	630.27	361.94

(d) Advance Against Deprecation

(Rs. in lakh)

		(
Advance Against Depreciation	2001-02	2002-03	2003-04
1/12th of Gross Loan(s)	650.57	650.57	650.57
Scheduled Repayment of the Loan(s)	968.91	1696.43	0.00
Minimum of the above	650.57	650.57	0.00
Depreciation during the year	630.27	630.27	361.94
Advance Against Depreciation	20.30	20.30	0.00

(e) Interest on Working Capital

(Rs. in lakh)

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Working Capital		2001-02	2002-03	2003-04
Maintenance Spares	269.29	285.45	302.58	320.73
O & M expenses		81.68	86.58	91.78
Receivables		494.77	499.70	460.35
Total		861.90	888.86	872.86
Rate of Interest		11.50%	11.50%	11.50%
Interest		99.12	102.22	100.38

(f) Revised Annual Transmission charges

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	40.29	7.98	0.00
Interest on Working Capital	99.12	102.22	100.38
Depreciation	630.27	630.27	361.94
Advance against Depreciation	20.30	20.30	0.00
Return on Equity	1198.42	1198.42	1198.42
O & M Expenses	980.20	1039.02	1101.36
Total	2968.60	2998.21	2762.10

- 1. Petition No. 47/2002
- 2. Subject: Approval of tariff in respect of 400 kV Vindhyachal Stage-I Transmission System in Western Region for the period 1.4.2001 to 31.3.2004
- 3. Date of order of approval of tariff: 18.7.2003

(a) Summary of the tariff awarded

(Rs. in lakh)

			(110.11110111)
Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	120.44	3.32	0.00
Interest on Working Capital	108.62	108.88	106.44
Depreciation	733.92	733.92	413.18
Advance against Depreciation	57.02	0.00	0.00
Return on Equity	1518.59	1518.59	1518.59
O & M Expenses	735.77	779.91	826.71
Total	3274.35	3144.62	2864.92

(b) Computation of capital cost

(Rs. in lakh)

1-	
Capital Expenditure up to 31.03.2001	26988.25
FERV on account of closing balance of foreign loan	40.77
Capital Expenditure up to 31.03.2001	27029.02
Additional Capital Expenditure after 31.03.2001	0.00
Total Capital Expenditure	27029.02

(c) Computation of equity

(Rs. in lakh)

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Equity up to 31.3.2001	9470.81
Notional equity arising out of FERV	20.39
Total Equity	9491.20

5. Revised tariff computations

(a) Equity and return on equity

(Rs. in lakh)

	2001-02	2002-03	2003-04
Equity	9470.81	9470.81	9470.81
Return on equity up to 31.3.2001	1515.33	1515.33	1515.33

(b) Interest on notional loan

(Rs. in lakh)

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Interest on Loan	2001-02	2002-03	2003-04	
Gross Loan -Opening	9511.58	9511.58	9511.58	
Cumulative Repayment up to Previous Year	6077.75	8801.02	9511.58	
Net Loan-Opening	3433.83	710.56	0.00	
Repayment during the year	2723.27	710.56	0.00	
Net Loan-Closing	710.56	0.00	0.00	
Average Loan	2072.19	355.28	0.00	
Rate of Interest	5.8470%	0.9403%	0.0000%	
Interest	121.16	3.34	0.00	

(c) Depreciation

(Rs. in lakh)

				,
		2001-02	2002-03	2003-04
Depreciable Value	24326.12			
Balance Useful life of the asset	23.00	23.00	22.00	21.00
Remaining Depreciable Value		10201.73	9419.10	8675.18
Depreciation		733.92	733.92	413.10

(d) Advance Against Depreciation

(Rs. in lakh)

Advance Against Depreciation	2001-02	2002-03	2003-04
1/12th of Gross Loan(s)	792.63	792.63	792.63
Scheduled Repayment of the Loan(s)	2723.27	710.56	0.00
Minimum of the above	792.63	710.56	0.00
Depreciation during the year	733.92	733.92	413.18
Advance Against Depreciation	58.72	0.00	0.00

(e) Interest on Working Capital

(Rs. in lakh)

Working Capital		2001-02	2002-03	2003-04
Maintenance Spares	318.36	337.46	357.71	379.17
O & M expenses		61.31	64.99	68.89
Receivables		545.58	523.55	476.92
Total		944.36	946.26	924.98
Rate of Interest		11.50%	11.50%	11.50%
Interest		108.60	108.82	106.37

(f) Revised Annual Transmission charges

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	121.16	3.34	0.00
Interest on Working Capital	108.60	108.82	106.37
Depreciation	733.92	733.92	413.10
Advance against Depreciation	58.72	0.00	0.00
Return on Equity	1515.33	1515.33	1515.33
O & M Expenses	735.77	779.91	826.71
Total	3273.49	3141.32	2861.51

Annexure-III

- 1. Petition No. 48/2002
- 2. Subject: Approval of tariff in respect of 50 MVAR Reactor along with associated equipment at Chandrapur sub-station in Western Region for the period 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 31.7.2003

4. **Original tariff**

(a) Summary of the tariff awarded

(Rs. in lakh)

			(/
Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	10.93	10.27	9.58
Interest on Working Capital	2.16	2.20	2.25
Depreciation	15.83	15.83	15.83
Advance against Depreciation	0.00	0.00	0.00
Return on Equity	37.37	37.37	37.37
O & M Expenses	11.19	11.86	12.57
Total	77.48	77.53	77.59

(b) Computation of capital cost

(Rs. in lakh)

,	,
Capital Expenditure up to 31.3.2001	391.41
FERV on account of closing balance of foreign loan	48.26
Capital Expenditure up to 31.3.2001	439.67
Additional Capital Expenditure after 31.3.2001	0.00
Capital Expenditure considered for determination of Tariff	439.67

(c) Computation of equity

(Rs. in lakh)

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Equity allowed by 31.3.2001	207.92
Notional equity arising out of FERV.	25.64
Total Equity	233.56

5. **Revised tariff computations**

(a) Equity and return on equity

	2001-02	2002-03	2003-04
Equity	207.92	207.92	207.92
Return on equity up to 31.3.2001	33.27	33.27	33.27

(Rs. in lakh)

Interest on Loan	2001-02	2002-03	2003-04
Gross Loan -Opening	231.75	231.75	231.75
Cumulative Repayment up to Previous Year	20.25	33.23	45.66
Net Loan-Opening	211.50	198.51	186.09
Repayment during the year	12.98	12.42	13.17
Net Loan-Closing	198.51	186.09	172.92
Interest	12.44	11.69	10.90

(c) Revised calculations of interest on Working Capital

(Rs. in lakh)

Working Capital		2001-02	2002-03	2003-04
Maintenance Spares	4.67	4.95	5.25	5.56
O & M expenses		0.93	0.99	1.05
Receivables		12.47	12.47	12.46
Total		18.35	18.70	19.07
Rate of Interest		11.50%	11.50%	11.50%
Interest		2.11	2.15	2.19

(d) Revised Annual Transmission charges

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Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	12.44	11.69	10.90
Interest on Working Capital	2.11	2.15	2.19
Depreciation	15.83	15.83	15.83
Advance against Depreciation	0.00	0.00	0.00
Return on Equity	33.27	33.27	33.27
O & M Expenses	11.19	11.86	12.57
Total	74.84	74.79	74.76

- 1. Petition No. 49/2002
- 2. Subject: Approval of tariff in respect of Korba-Budhipadar Transmission System in Western Region for the period 1.4.2001 to 31.3.2004
- 3. Date of order of approval of tariff: 18.7.2003

(a) Summary of the tariff awarded

(Rs. in lakh)

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	285.02	285.02	265.07
Interest on Working Capital	15.13	15.48	17.69
Depreciation	81.63	81.63	81.63
Advance against Depreciation	0.00	0.00	114.06
Return on Equity	106.29	106.29	106.29
O & M Expenses	69.00	73.14	77.52
Total	557.06	561.55	662.26

(b) Computation of capital cost

(Rs. in lakh)

(-	
Capital Expenditure up to 31.3.2001	3001.94
FERV on account of closing balance of foreign loan	10.63
Capital Expenditure up to 31.03.2001	3012.57
Additional Capital Expenditure after 31.03.2001	0.00
Total Capital Expenditure	3012.57

(c) Computation of equity

(Rs. in lakh)

Equity up to 31.3.2001	661.94
Notional equity arising out of FERV	2.34
Total Equity	664.28

5. Revised tariff computations

(a) Equity and return on equity

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	2001-02	2002-03	2003-04
Equity	661.94	661.94	661.94
Return on equity up to 31.3.2001	105.91	105.91	105.91

(Rs. in lakh)

Interest on Loan	2001-02	2002-03	2003-04
Gross Loan -Opening	2350.63	2350.63	2350.63
Cumulative Repayment up to Previous Year	0.00	0.00	0.00
Net Loan-Opening	2350.63	2350.63	2350.63
Repayment during the year	0.00	0.00	303.73
Net Loan-Closing	2350.63	2350.63	2046.90
Interest	285.17	285.17	265.22

(c) Advance Against Depreciation

(Rs. in lakh)

Advance Against Depreciation	2001-02	2002-03	2003-04
1/12th of Gross Loan(s)	195.89	195.89	195.89
Scheduled Repayment of the Loan(s)	0.00	0.00	303.73
Minimum of the above	0.00	0.00	195.89
Depreciation during the year	81.63	81.63	81.63
Advance Against Depreciation	0.00	0.00	114.26

(d) Interest on Working Capital

(Rs. in lakh)

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Working Capital		2001-02	2002-03	2003-04
Maintenance Spares	31.07	32.93	34.91	37.00
O & M expenses		5.75	6.09	6.46
Receivables		92.80	93.55	110.37
Total		131.49	134.56	153.84
Rate of Interest		11.50%	11.50%	11.50%
Interest		15.12	15.47	17.69

(e) Revised Annual Transmission charges

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	285.17	285.17	265.22
Interest on Working Capital	15.12	15.47	17.69
Depreciation	81.63	81.63	81.63
Advance against Depreciation	0.00	0.00	114.26
Return on Equity	105.91	105.91	105.91
O & M Expenses	69.00	73.14	77.52
Total	556.83	561.32	662.23

- 1. Petition No. 66/2002
- 2. Subject: Approval of tariff in respect of Vindhyachal Stage I Additional Transmission System in Western Region for the period 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 17.7.2003

(a) Summary of the tariff awarded

(Rs. in lakh)

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	3479.18	3167.15	2951.48
Interest on Working Capital	296.35	269.18	281.07
Depreciation	2073.55	2073.55	2073.55
Advance against Depreciation	2565.51	1122.07	1559.09
Return on Equity	963.47	963.47	963.47
O & M Expenses	800.05	848.05	898.93
Total	10178.11	8443.48	8727.60

(b) Computation of capital cost

(Rs. in lakh)

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Capital Expenditure up to 31.3.2001 as per previous tariff setting	67685.50
FERV on account of closing balance of foreign loan	8819.70
Capital Expenditure up to 31.3.2001	76505.20
Additional Capital Expenditure after 31.3.2001	0.00
Capital Expenditure considered for determination of Tariff	76505.20

(c) Computation of equity

(Rs. in lakh)

Equity up to 31.3.2001	5327.50
Notional equity arising out of FERV	694.11
Total Equity	6021.61

5. Revised tariff computations

(a) Equity and return on equity

	2001-02	2002-03	2003-04
Equity	5327.50	5327.50	5327.50
Return on equity up to 31.3.2001	852.40	852.40	852.40

(Rs. in lakh)

Interest on Loan	2001-02	2002-03	2003-04
Gross Loan -Opening	71177.70	71177.70	71177.70
Cumulative Repayment up to Previous Year	13833.56	18515.29	21751.81
Net Loan-Opening	57344.14	52662.41	49425.89
Repayment during the year	4681.73	3236.51	3675.86
Net Loan-Closing	52662.41	49425.89	45750.03
Interest	3520.02	3205.52	2987.25

(c) Advance Against Depreciation

(Rs. in lakh)

Advance Against Depreciation	2001-02	2002-03	2003-04
1/12th of Gross Loan(s)	5931.48	5931.48	5931.48
Scheduled Repayment of the Loan(s)	4681.73	3236.51	3675.86
Minimum of the above	4681.73	3236.51	3675.86
Depreciation during the year	2073.55	2073.55	2073.55
Advance Against Depreciation	2608.18	1162.96	1602.31

(d) Interest on Working Capital

(Rs. In lakh)

Working Capital		2001-02	2002-03	2003-04
Maintenance Spares	767.90	813.97	862.81	914.58
O & M expenses		66.67	70.67	74.91
Receivables		1691.67	1401.84	1449.15
Total		2572.31	2335.32	2438.64
Rate of Interest		11.50%	11.50%	11.50%
Interest		295.82	268.56	280.44

(e) Revised Annual Transmission Charges

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Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	3520.02	3205.52	2987.25
Interest on Working Capital	295.82	268.56	280.44
Depreciation	2073.55	2073.55	2073.55
Advance against Depreciation	2608.18	1162.96	1602.31
Return on Equity	852.40	852.40	852.40
O & M Expenses	800.05	848.05	898.93
Total	10150.02	8411.04	8694.89

Annexure- VI

- 1. Petition No. 69/2002
- 2. Subject: Approval of tariff in respect of Ramagundam-Hyderabad transmission line in Southern Region and Chandrapur HVDC back-to-back station (2X500 MW) in Western Region and Southern Region for the period 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 19.7.2004

4. Original tariff

(a) Summary of the tariff awarded

(Rs. in lakh)

		Ramaguno		Chandrapur HVDC back to			
	Hyderabac	l transmissio	n line	back static	on (2X500	MW)	
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
Interest on Loan	406.98	194.60	181.44	2515.42	1801.99	1497.93	
Interest on Working							
Capital	37.65	26.61	27.22	254.91	230.23	233.84	
Depreciation	238.69	238.69	238.69	2194.04	2194.04	2194.04	
Advance against							
Depreciation	394.75	0.00	0.00	2307.95	1473.84	1661.67	
Return on Equity	185.24	185.24	185.24	1289.30	1289.30	1289.30	
O & M Expenses	131.51	139.40	147.77	346.74	367.54	389.59	
Total	1394.81	784.54	780.35	8908.36	7356.94	7266.38	

(b) Computation of capital cost

	400 kV S/C	Chandrapur
	Ramagundam-	HVDC back to
	Hyderabad	back station
	transmission line	(2X500 MW)
Capital expenditure up to 31.3.2001	7909.51	60995.68
FERV on account of closing balance of		
foreign loan	849.51	1086.33
Capital Expenditure up to 31.3.2001	8759.02	62082.01
Additional Capital Expenditure after 31.3.2001	0.00	0.00
Total Capital Expenditure	8759.02	62082.01

(c) Computation of equity

(Rs. in lakh)

		,
	400 kV S/C	HVDC back to
	Ramagundam-	back station (2X
	Hyderabad	500 MW)
	transmission line	,
Equity allowed up to 31.3.2001	1045.45	7917.13
Notional equity arising out of FERV	112.31	141.00
Total Equity	1157.74	8058.13

5. **Revised tariff computations**

(a) Equity and return on equity

(Rs. in lakh)

	(118: 111 laiti)						
		_	•	Chandrapur HVDC back to			
	Hyderaba	ad transmi	ssion	back station (2X500 MW)			
	line						
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
Equity	1045.45	1045.45	1045.45	7917.13	7917.13	7917.13	
Return on equity	167.27	167.27	167.27	1266.74	1266.74	1266.74	

(b) Interest on notional loan

(Rs. in lakh)

(115. III lakil)							
	400 kV S	C Ramag	jundam-	Chandrapur HVDC back to			
	Hyderaba	ad transmi	ssion	back stat	ion (2X50	00 MW)	
	line						
Interest on Loan	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
Gross Loan -Opening	7713.57	7713.57	7713.57	54164.89	54164.89	54164.89	
Cumulative Repayment up							
to Previous Year	1972.00	4303.39	4517.44	15999.18	23774.79	27467.80	
Net Loan-Opening	5741.57	3410.18	3196.13	38165.70	30390.09	26697.08	
Repayment during the year	2331.39	214.06	226.24	7775.61	3693.01	3880.84	
Net Loan-Closing	3410.18	3196.13	2969.88	30390.09	26697.08	22816.24	
Interest	413.58	200.81	187.22	2525.98	1810.53	1504.44	

(c) Advance Against Depreciation

						/	
	400 kV S/	C Ramagi	undam-	Chandrap	ur HVDC	back to	
	Hyderaba	d transmis	sion line	back station (2X500 MW)			
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
1/12th of Gross Loan(s)	642.80	642.80	642.80	4513.74	4513.74	4513.74	
Scheduled Repayment of							
the Loan(s)	2331.39	214.06	226.24	7775.61	3693.01	3880.84	
Minimum of the above	642.80	214.06	226.24	4513.74	3693.01	3880.84	
Depreciation during the year	238.69	238.69	238.69	2194.04	2194.04	2194.04	
Advance against							
Depreciation	404.11	0.00	0.00	2319.70	1498.97	1686.80	

(d) Interest on Working Capital

(Rs. in lakh)

		400 kV S/	C Ramagu	ındam-	Chan	drapur	HVDC	back to
		Hyderabad	d transmis	sion line	back :	station (2	2X500 M	W)
		2001-02	2002-03	2003-04		2001-02	2002-03	2003-04
Maintenance Spares	79.19	83.94	88.98	94.32	663.21	703.00	745.19	789.90
O & M expenses		10.96	11.62	12.31		28.89	30.63	32.47
Receivables		232.13	128.76	127.99		1484.68	1228.04	1212.61
Total								
		327.03	229.36	234.62		2,216.58	2,003.86	2,034.97
Rate of Interest		11.50%	11.50%	11.50%	,	11.50%	11.50%	11.50%
Interest								
		37.61	26.38	26.98		254.91	230.44	234.02

(e) Revised Annual Transmission Charges

		C Ramagu d transmiss		Chandrapur HVDC back to back station (2X500 MW)			
				, , , , ,			
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
Interest on Loan	413.58	200.81	187.22	2525.98	1810.53	1504.44	
Interest on Working							
Capital	37.61	26.38	26.98	254.91	230.44	234.02	
Depreciation	238.69	238.69	238.69	2194.04	2194.04	2194.04	
Advance against							
Depreciation	404.11	0.00	0.00	2319.70	1498.97	1686.80	
Return on Equity	167.27	167.27	167.27	1266.74	1266.74	1266.74	
O & M Expenses	131.51	139.40	147.77	346.74	367.54	389.59	
Total	1392.77	772.55	767.93	8908.10	7368.26	7275.64	

- 1. Petition No. 72/2002
- 2. Subject: Approval of tariff in respect of Vindhyachal Stage II Transmission System in Western Region for 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 6.8.2003

(a) Summary of the tariff awarded

(Rs. in lakh)

	(rie: iii lara)										
	400 KV D/0	C Vindhyach	al-Satna-	400 KV Ko	rba-Raipur		315 MVA	LIL	O of 400		
		Bina transmission line with			Transmission line, LILO of Korba-			interconnecting KV D/C			
	associated	associated bays			Bhilai Circuit III, 315 MVA			_	ilai-		
					cting Transfo				andrapur		
					actor, new su		line, Circuit II				
		1	r		vith associate						
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04		
Interest on	3315.76	3171.42	2986.81	1389.72	1334.93	1250.75	230.10	221.23	207.05		
Loan											
Interest on	170.05	174.99	193.19	61.34	62.25	76.52	10.20	10.25	12.59		
Working											
Capital											
Depreciation	1240.66	1240.66	1240.66	476.77	476.77	476.77	82.78	82.78	82.78		
Advance	256.80	461.40	1373.42	0.00	34.58	778.03	0.00	0.00	122.78		
against											
Depreciation											
Return on	678.99	678.99	678.99	160.08	160.08	160.08	21.83	21.83	21.83		
Equity	0.0.00	0.0.00	0.0.50		.55.56	. 55.56		55	55		
O & M	430.69	456.53	483.92	135.29 143.41 152.01		18.73	19.85	21.04			
_	+50.03	730.33	700.32	133.29 143.41 132.01			10.73	19.03	21.04		
Expenses	0000 04	0100.00	0050.00	0000 00	0010.00	000440	000.04	055.04	407.07		
Total	6092.94	6183.98	6956.98	2223.20	2212.02	2894.16	363.64	355.94	467.67		

(b) Computation of capital cost

				(113.111	14.11)
Name of the Element	Capital Expenditure up to 31.3.2001 as per previous tariff setting	FERV on account of closing balance of foreign loan	Capital Expenditure up to 31.3.2001	Additional Capital Expenditure after 31.3.2001	Capital Expenditure considered for determination of Tariff
(i)400 kV D/C Vindhyachal - Satna & Satna -Bina T/L & 400/220 kV S/S at Satna and 400 kV bays in MPEB S/S at Bina	43058.69	2467.14	45525.83	0.00	45525.83
(ii)400 kV S/C Korba-Raipur Tr.Line & associated bays at Korba & Raipur,315 MVA Inter connecting Transformer-I with associated bays & Bus Reactor at Raipur & LILO of Korba-Bhilai Circuit-III and associated bays at Raipur	15662.06	642.80	16304.86	0.00	16304.86

(iii)315 MVA Inter Connecting Transformer-II	2506.54	91.78	2598.32	0.00	2598.32
<u> </u>					
with associated bays & Bus					
Reactor at Raipur					
(iv) LILO of Bhilai-					
Chandrapur Circuit-II and					
associated bays at Raipur					

(c) Computation of equity

(Rs in lakh)

		1	
Name of the element	Equity as allowed by the	Notional Equity arising out	Total Equity
	Commission in previous	of FERV worked out as	
	tariff setting	above	
400 KV D/C Vindhyachal-Satna-	4013.69	229.97	4243.66
Bina transmission line with			
associated bays			
400 KV Korba-Raipur Transmission	961.06	39.44	1000.50
line, LILO of Korba-Bhilai Circuit III,			
315 MVA Interconnecting			
Transformer-I and bus reactor, new			
sub-station at Raipur with			
associated bays			
315 MVA interconnecting	95.00	4.82	136.44
Transformer II			
LILO of 400 KV D/C Bhilai-	36.62		
Chandrapur line, Circuit II			

5. Revised tariff computations

(a) Equity and return on equity

					,	-	,			
	400 KV D/0	C Vindhyach	al-Satna-	400 KV Ko	rba-Raipur		315 MVA		LILO of	
	Bina transr	Bina transmission line with			Transmission line, LILO of Korba-			interconnecting		
	associated bays			Bhilai Circuit III, 315 MVA			Transformer II		D/C Bhilai-	
					Interconnecting Transformer-I			!		
					and bus reactor, new sub-station					
				at Raipur with associated bays					Circuit II	
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	
Equity	4031.69	4031.69	4031.69	961.06	961.06	961.06	131.62	131.62	131.62	
Return on equity	642.19 642.19 642.19			153.77	153.77	153.77	21.06	21.06	21.06	
up to 31.3.2001										

(Rs. in lakh)

					1				
	400 KV D/0	C Vindhyach	al-Satna-		rba-Raipur		315 MVA		LILO of
	Bina transr	nission line v	vith	Transmission line, LILO of Korba-			interconnecting		400 KV
	associated	bays		Bhilai Circu	uit III, 315 M\	٧A	Transformer II		D/C Bhilai-
				Interconne	cting Transfo	ormer-l			Chandrap
					actor, new s	ub-station			ur line,
				at Raipur v	vith associate	ed bays			Circuit II
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04
Interest on Loan									
Gross Loan -	41512.14	41512.14	41512.14	15343.80	15343.80	15343.80	2466.70	2466.70	2466.70
Opening									
Cumulative	908.00	2415.38	4128.37	254.00	676.05	1189.28	38.00	100.30	177.88
Repayment upto									
Previous Year									
Net Loan-	40604.14	39096.76	37383.77	15089.80	14667.74	14154.52	2428.70	2366.40	2288.82
Opening									
Repayment	1507.38	1712.99	2626.14	422.05	513.22	1256.87	62.30	77.58	213.81
during the year									
Net Loan-Closing	39096.76	37383.77	34757.63	14667.74	14154.52	12897.65	2366.40	2288.82	2075.01
Interest	3333.10	3187.95	3002.43	1392.69	1337.77	1253.43	230.47	221.58	207.38

(c) Advance Against Depreciation

					(11011111111111111111111111111111111111				
		Vindhyachal-		400 KV Ko	rba-Raipur Tr	ansmission	315 I	MVA	LILO of
	transmissi	on line with as	ssociated	line, LILO of Korba-Bhilai Circuit III,			interconnecting		400 KV
		bays			IVA Interconn		Transformer II		D/C
				Transforme	er-I and bus re	eactor, new			Bhilai-
					tation at Raip			Chandrap	
				а	ssociated bay	/S		ur line,	
		-							Circuit II
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04
1/12th of Gross Loan(s)	3459.35	3459.35	3459.35	1278.65	1278.65	1278.65	205.56	205.56	205.56
Scheduled Repayment of the Loan(s)	1507.38	1712.99	2626.14	422.05	513.22	1256.87	62.30	77.58	213.81
Minimum of the above	1507.38	1712.99	2626.14	422.05	513.22	1256.87	62.30	77.58	205.56
Depreciation during the year	1240.66	1240.66	1240.66	476.77	476.77	476.77	82.78	82.78	82.78
Advance against Depreciation	266.72	472.33	1385.48	0.00	36.45	780.10	0.00	0.00	122.78

(d) Interest on Working Capital

(Rs. In lakh)

		D/C Vindhya sion line wit	400 KV Korba-Raipur Transmission line, LILO of Korba-Bhilai Circuit III, 315 MVA Interconnecting Transformer-I and bus reactor, new sub-station at Raipur with associated bays			315 MVA interconnecting Transformer II		KV D/0	LILO of 400 KV D/C Bhilai- Chandrapur line, Circuit II			
		2001-02	2002-03	2003-04		2001- 02	2002- 03	2003- 04		2001- 02	2002- 03	2003- 04
Maintenance spares	403.09	427.28	452.92	480.09	143.00	151.58	160.68	170.32	25.05	26.04	28.13	29.82
O&M expenses		35.89	38.04	40.33		11.27	11.95	12.67		1.56	1.65	1.75
Receivables		1013.87	1029.08	1157.95		369.97	368.40	482.09		60.54	59.25	77.94
Total		1477.04	1520.04	1678.37		532.82	541.03	665.08		88.64	89.04	109.51
Rate of Interest		11.50%	11.50%	11.50%		11.50%	11.50%	11.50%		11.50%	11.50%	11.50%
Interest		169.86	174.80	193.01		61.27	62.22	76.48		10.19	10.24	12.59

(e) Revised Annual Transmission Charges

							(Rs. in ia	ikii)		
		Vindhyach		400 KV Ko			315 MVA		_	of 400
		nission line v	vith	Transmission line, LILO of Korba-			interconnec	- 3		D/C Bhilai-
	associated	bays			ıit III, <u>3</u> 15 M\		Transformer II		Chandrapur	
					cting Transfo				line,	Circuit II
					actor, new sı					
	0001.00	000000	0000001		ith associate	, ,	0004.00	00000		2222 24
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-0	3	2003-04
Interest on Loan	3333.10	3187.95	3002.43	1392.69	1337.77	1253.43	230.47	221.	58	207.38
Interest on Working Capital	169.86	174.80	193.01	61.27	62.22	76.48	10.19	10.19 10.2		12.59
Depreciation	1240.66	1240.66	1240.66	476.77	476.77	476.77	82.78	82.	78	82.78
Advance against Depreciation	266.72	472.33	1385.48	0.00	36.45	780.10	0.00	0.	00	122.78
Return on Equity	642.19	642.19	642.19	153.77	153.77	153.77	21.06	21.	90	21.06
O & M	430.69	456.53	483.92	135.29 143.41 152.01			18.73	19.	85	21.04
Expenses										
Total	6083.21	6174.46	6947.69	2219.79	2210.39	2892.57	363.23	355.	51	467.63

- 1. Petition No. 74/2002
- 2. Subject: Approval of tariff in respect of transmission system associated with Gandhar Gas Power Station (Stage I) in Western Region for the period from 1.4.2001 to 31.3.2004.
- 3. Date of order of approval of tariff: 30.4.2004.

(a) Summary of the tariff awarded

(Rs. in lakh)

Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	321.83	231.80	139.63
Interest on Working Capital	58.74	56.26	56.13
Depreciation	341.01	341.01	341.01
Advance against Depreciation	117.60	0.00	0.00
Return on Equity	880.53	880.53	880.53
O & M Expenses	185.12	196.23	208.00
Total	1904.84	1705.83	1625.30

(b) Capital cost

The capital expenditure of Rs. 11744.66 lakh up to 31.3.2001 already considered by the Commission in petition No.108/2000 has been adopted as it does not get changed. However, cumulative depreciation of Rs. 738.03 lakh up to 31.3.1997 has been deducted to arrive at Net Fixed asset of Rs. 11006.63 lakh as on 31.3.1997. The same is carried forward to 31.3.2001 as no additional capitalization has been made during the period 1.4.1997 to 31.3.2001.

(c) Computation of equity

	(
Equity allowed by 31.3.2001	5503.32
Notional equity arising out of FERV.	0.00
Total Equity	5503.32

5. **Revised tariff computations**

(a) Equity and return on equity

(Rs. in lakh)

	2001-02	2002-03	2003-04
Equity	5503.32	5503.32	5503.32
Return on equity up to 31.3.2001	880.53	880.53	880.53

(b) Interest on notional loan

(Rs. in lakh)

Interest on Loan	2001-02	2002-03	2003-04
Gross Loan -Opening	5503.32	5503.32	5503.32
Cumulative Repayment up to Previous Year	2857.66	3676.11	3890.53
Net Loan-Opening	2645.66	1827.21	1612.79
Repayment during the year	818.45	214.42	161.23
Net Loan-Closing	1827.21	1612.79	1451.56
Average Loan	2236.43	1720.00	1532.17
Rate of interest	15.2024%	15.9883%	11.5666%
Interest	339.99	275.00	177.22

(c) Interest on Working Capital

(Rs. in lakh)

			(1 10. 11. 14.11)
	2001-02	2002-03	2003-04
167.85	177.92	188.59	199.91
	15.43	16.35	17.33
	320.56	291.64	277.27
	513.90	496.59	494.51
	11.50%	11.50%	
	59.10	57.41	56.87
	167.85	167.85 177.92 15.43 320.56 513.90 11.50%	167.85 177.92 188.59 15.43 16.35 320.56 291.64 513.90 496.59 11.50% 11.50%

(d) Revised Annual Transmission Charges

(1.01.11.10.11.1			
Transmission Tariff	2001-02	2002-03	2003-04
Interest on Loan	339.99	275.00	177.22
Interest on Working Capital	59.10	57.11	56.87
Depreciation	341.01	341.01	341.01
Advance against Depreciation	117.60	0.00	0.00
Return on Equity	880.53	880.53	880.53
O & M Expenses	185.12	196.23	208.00
Total	1923.35	1749.87	1663.63